

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 814 of 2020

In the matter of:

Committee of Creditors of Wind World (India) Ltd.Appellant
Through State Bank of India

Vs.

Suraksha Asset Reconstruction Company & Ors.Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Mr. Siddhant Kant, Ms. Charu Bansal, Ms. Prabh Simran Kaur, Ms. Diksha Gupta and Mr. Anoop Rawat, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Chitranshul A. Sinha, Ms. Sonali Khanna and Mr. Anshuman Chaturvedi, Advocates for R-1 to 3. Mr. Shailen Shah, Ms. Neha Naik, Mr. Sanjeev Sambasivan and Mr. Sumant Batra for IRP, R-4.

With

Company Appeal (AT) (Ins.) No. 826 of 2020

In the matter of:

Shailen Shah, Resolution Professional of Wind World (India) Ltd.Appellant

Vs.

Suraksha Asset Reconstruction Ltd. & Ors.Respondents

Present:

For Appellant: Ms. Neha Naik, Mr. Sanjeev Sambasivan, Mr. Shailen Shah and Mr. Sumant Batra, Advocates

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Chitranshul A. Sinha, Ms. Sonali Khanna and Mr. Anshuman Chaturvedi, Advocates for R-1 to 3. Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Mr. Siddhant Kant, Ms. Charu Bansal, Ms. Prabh Simran Kaur, Ms. Diksha Gupta and Mr. Anoop Rawat, Advocates for CoC,SBI,R-4.

With

Company Appeal (AT) (Ins.) No. 913 of 2020

In the matter of:

Suraksha Asset Reconstruction Ltd. & Ors.Appellants

Vs.

**Shailen Shah, Resolution Professional, Wind WorldRespondents
(India) Ltd. & Ors.**

Present:

**For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Chitranshul A. Sinha, Ms. Sonali Khanna and
Mr. Anshuman Chaturvedi, Advocates.**

**For Respondents: Ms. Neha Naik, Mr. Sanjeev Sambasivan and Mr.
Sumant Batra, Advocates for R-1. Mr. Shailen Shah, IRP
Ms. Charu Bansal, Mr. Siddhant Kant, Ms. Prabh Simran
Kaur and Mr. Anoop Rawat (SBI), Advocates for CoC,R-2.**

**O R D E R
(Virtual Mode)**

10.03.2021: Learned Senior Counsel for the CoC and Learned
Counsel for RP have been heard.

Counsel for the S.R.A is partly heard.

List these Appeals for further arguments on **7th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sr/md